(b) to (d) Rate of customs duty levied on 'sugar of milk' during the last two years and concessional rate of duty leviable thereon are specified in the attached statement.

The information regarding quantity of 'sugar of milk' imported during the last two years is being collected and the same will be laid on the Table of the House.

STATEMENTS

SI. Period No.	General Rate of duty (Basic + Auxiliary + Additional)	Concessional Rate of duty (Basic + Auxiliary + Additional)	Remarks
1. 1st March, 89 To 19th March, 90	135.75% ad valorem		••
2. 20th March, 90 To 14th December, 90	131.5% ad valorem	60% ad valorem	The concessional rate of duty was applicable to lactose of a kind used in homoeopathic medicines commonly known as 'sugar of milk'. (Vide Notfn. No. 28/90-Cus. dt. 20-3-90).
3. 15th December, 90 To 24th July, 91	137.29% ad valorem	65% ad valorem	-do-
4. 25th July, 91 onwards	138.83 % ad valorem	65% ad valorem	The concessional rate of duty is applicable in respect of lactose conforming to Homoeopathic Pharmacopoeia of India specification imported for the manufacture of homeopathic modicines subject to the conditions prescribed in the notification. (Vide Notfn. No. 50/91-Cus. dt. 25-7-1991).

Import of Homoeopathic Medicines

648. SHRI RAMASHRAY PRA-SAD SINGH: Will the Minister of COMMERCE be pleased to state:

- (a) the import policy for homoeopathic medicines;
- (b) whether the Government have received representations for ban on import of homoeopathic medicines in

view of indigenous manufacturing capacity; and

(c) if so, the action taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHR! P. CHIDAMBARAM) (a) Import of "Homoeopathic medicines finished form or Homocopathic drugs (single) in basic form and/or

56

of any potency" is being allowed by all persons for actual use/stock and sale.

Written Answers

- (b) No. Sir.
- (c) Does not arise.

[Translation]

Muzaffarpur-Darbhanga-Farbisganj **Bve-Pass**

649. SHRI BHOGENDRA JHA: SHRI CHHEDI PASWAN:

SURFACE Will the Minister of TRANSPORT be pleased to state:

- (a) the steps being taken for linking the Muzaffarpur-Dharbhanga-Farbisgani bye-pass of the National Highway:
- (b) the time by which it is likely to be completed: and
- (c) the present position of the construction of bridges on Kamala, Bhuthi, Balan and Kosi rivers for bve-pass?

THE MINISTER OF STATE OF **SURFACE** THE MINISTRY OF TRANSPORT (SHRI JAGDISH TY-TLER): (a) and (b) Presumably, the Hon'ble Members are having in mind the development of Muzaffarpur-Darbhanga-Farbisgani Road in Bihar as a National Highway. A decision this issue would be taken only after the finalisation of the 8th Five Year Plan.

(c) The proposed bridges in question presently lie on State Road network. As such, their construction falls within the purview of the State Government.

[English]

Widening of National Highway No. 6

650. SHRI SATYAGOPAL MIS-RA: Will the Minister of SURFACE TRANSPORT be pleased to

the steps taken or proposed to taken for the development/widening of the Howrah-Kharagpur section of the National Highway No. 6?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TY-TLER): Development of National Highways is a continuous process and improvement works are taken up keeping in view the existing conditions of the National Highways, traffic intensity, inter-se priority on All India basis and availability of funds. Seven works amounting to Rs. 762.45 lakhs had been sanctioned for strengthening of the Howrah-Kharagpur section of National Highway No. 6 during the last three years.

Strengthening works of certain stretches between km. 34 to 37 99 to 106 as also work of survey and investigation for 4-laning between km. 17.4 to 80 of Howrah-Kharagpur section of National Highway No. 6 are proposed to be sanctioned 1991-92.

[Translation]

Performance of Branches of State **Bank of Indore**

- 651. SHRI RAM BADAN: the Minister of FINANCE be pleased to state:
- number of branches (a) the of State-Bank of Indore functioning in the country, State-wise as on June. 30, 1991;
- (b) the number of branches of the above bank which suffered losses and which earned profits during the last three years, year-wise; and
- (c) the steps being taken to save those branches which are running in loss?

THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI DALDIR SINGH): (a) Statewise number of branches of Bank of Indore functioning in